

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 923/2015

SECTION OF THE COMPANIES ACT: 391(2) & 394

In the matter of:

M/s. ANM Fincap Pvt. Ltd. & ors.

..... Petitioner

Order deliver on 21.08.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : None appeared

For the Regional Director : Shri Manish Raj, Company Prosecutor

For official Liquidator : Ms. Chetana Kandpal, Company Prosecutor

ORDER

Representative of RD requested for three weeks time to file their report.

Last opportunity is granted to representative of RD to file report of RD.

List the matter on 11.9.2017.

-Sd-
(Shiv Ram Bairwa)
Registrar